

**Central Administrative Tribunal
Principal Bench, New Delhi**

**CP No. 627/2016
in
OA No. 242/2015**

This the 18th day of October, 2019

**Hon'ble Mr. S.N. Terdal, Member(J)
Hon'ble Mr. A.K. Bishnoi, Member(A)**

1. Association of Doordarshan Programme Production Personnel
Through its' President Shri Umesh Mishra
18/3, Uday Shankar Sarani, Golf Green, Kolkata-700095.
2. Sanjeev Soni
S/o Late Shri P.M. Soni
Working as Programme Executive (in-situ) CPC, Delhi
R/o H-4/88, Bangali Colony, Mahavir Enclave, Palam Delhi-45.
3. Sukanta Sengupta
S/o Late Shri O.R. Sengupta
Working as Programme Executive (in-situ) DDK, Kolkata
R/o 52/50, J.K. Roy Lane, Halisahar – 743134.
4. R.K. Verma
S/o Shri N.P. Verma
Working as Programme Executive (in-situ) CPC, Delhi
R/o C-236, Minto Road Complex, New Delhi – 2.

..... Applicants

(By Advocates: Mr. Yogesh Sharma)

Versus

1. Sh. Ajay Mittal
Secretary
Ministry of Information & Broadcasting, Shastri Bhawan, New Delhi.
2. Sh. F. Sheheryar
Director General
All India Radio, Akashvani Bhawan, Sansad Marg, New Delhi.

(By Advocates: Mr. Rajeev Sharma and Mr. Gyanendra Singh)

.... Respondents

ORDER (ORAL)

Mr. S.N. Terdal :

In view of WP (C) No. 9553/2018 pending before Hon'ble High Court of Delhi, CP is closed and notices issued to the respondents are discharged. In view of the same, all the pending MAs are disposed of.

**(A.K. Bishnoi)
Member (A)**

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**(S.N. Terdal)
Member (J)**